

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO.3202
TO BE ANSWERED ON 4TH AUGUST, 2016
UNUSED LAND AT MAJOR PORTS

†3202. SHRI RATTAN LAL KATARIA:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) whether the Government proposes to utilise the unused land at all the major ports in the country;
- (b) if so, the details thereof along with the manner in which such land is likely to be utilised, port-wise;
- (c) whether the Government has estimated the total area of such unused land;
- (d) if so, the details thereof, port-wise;
- (e) whether some foreign companies have proposed to upgrade/modernise the ports in India; and
- (f) if so, the details and the present status thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a)&(b): Yes, Madam. The unused land available in the Major Ports is utilized by the ports keeping in view the operational requirements and as per the land use plan of the ports. Leasing of such lands is done as per extant policy guidelines issued by the Ministry of Shipping.

(c)&(d): The details of total land in the Major Ports and vacant land therein is given below:-

S. No.	Name of the Port	Total Land (in acres)	Vacant Land (in acres)
1.	Kolkata	4576.00	3766
	Haldia	6367.00	1304
2.	Paradip	6521.03	1625
3.	Visakhapatnam	7618.30	1269
4.	Kamarajar (Ennore)	2124.44	1387
5.	Chennai	688.55	121
6.	V.O. Chidambaranar (Tuticorin)	2619.11	647
7.	Cochin	2188.53	342
8.	New Mangalore	2352.00	160
9.	Mumbai	1998.03	190
10.	Jawaharlal Nehru	7380.00	1771
11.	Kandla*	28340.00	2023
12.	Mormugao	533.48	00
TOTAL		73306.47	14604

*There are 2,20,000 acres of submerged land under Kandla Port, out of which about 90% is covered by mudflats, creeks and mangroves and the remaining is salt pan land.

(e)&(f): No proposal has been received from any foreign company. However, modernization and up-gradation of Major Ports is a continuous process and the foreign companies can participate in the relevant bidding processes. 100% FDI is allowed under automatic route for Port Development Projects.
